

students from each Vidyalaya to another Vidyalaya in a different linguistic region.

[English]

#### Library facilities for Rural Areas

5173. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any libraries have been opened by or with the help of Union Government under the scheme of providing better library facilities to rural public in terms of the new Education Policy; and

(b) if so, how many such libraries have been opened in the State of Kerala during the current year, the details of cost of establishing each library and location thereof?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) Does not arise.

#### Supply of Sub-Standard Drugs by Government Medical Stores Depot, Bombay

5174. PROF. MADHU DANDAVATE : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that the State Governments of Madhya Pradesh and Goa have admitted through their circulars that the Government Medical Stores Depot, Bombay Central at Bombay under the direct control of the Directorate General of Health Services at Delhi has been supplying sub-standard drugs; and

(b) if so, the steps taken to ensure that such sub-standard drugs are not supplied by the Government Medical Stores Depot at Bombay?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) and (b)

According to information received by Government, the State Government of Madhya Pradesh had intimated to the Government Medical Stores Depot, Bombay, about receipt of complaints regarding low standards of four drugs. However as all the medicines were duly tested for quality from Government approved laboratories this fact was brought to the notice of the Directorate of Health Services, Madhya Pradesh.

#### Institutions producing Vaccines

5175. SHRI RAJ KUMAR RAI : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of institutions under Government producing vaccines along with name of each vaccine produced;

(b) the installed capacity of each institution and the actual production during the last three years, year-wise; and

(c) the reasons for not achieving full utilisation of the capacity?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c) Information is being collected and will be laid on the table of the Sabha.

#### Autonomous Status to Colleges in Andhra Pradesh

5176. SHRI V. SOBHANADREESWARA RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of colleges in Andhra Pradesh pending approval as autonomous colleges, as on 31 March, 1987;

(b) the reasons for the long delay in granting approval; and

(c) the number of applications which have been received from Government as well as private colleges to convert those colleges as autonomous colleges, since 31 March, 1987?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b) In 1986, proposals were received from 9 colleges in Andhra Pradesh for autonomous status. These proposals were returned for review in accordance with the revised guidelines for the scheme framed by the UGC in January-February, 1987.

(c) After the guidelines were revised, the UGC has so far received proposals from only 9 colleges which were recommended by the Universities concerned, and approved by the State Government. The Commission has concurred in all these proposals.

#### Industrial Pollution in Rajasthan

5177. SHRI VIRDHI CHANDER JAIN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether due to inadequate arrangement of effluent treatment plants in dye and print units in Balotra of Barmer district, Jodhpur city and Pali in Rajasthan, the pollution has increased to a great extent;

(b) if so, the effective steps taken by Union Government and State Government to ensure adequate arrangements of effluent treatment plants in these units;

(c) whether Rajasthan Government has submitted a project for Rs. 196.75 lakhs to Union Government for controlling the pollution from dye and industrial units in Balotra in Barmer district;

(d) if so, the details thereof; and

(e) the action taken on the aforesaid project?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) Largely due to small scale industrial units of dyeing and printing in Balotra, Jodhpur and Pali in Rajasthan, there has been an increase in pollution.

(b) The steps taken to ensure adequate arrangements for treatment plants include the following:-

(i) The State Government is persuading the industries to instal the necessary pollution control devices.

(ii) A combined effluent treatment plant has been established at Pali and scheme for similar plants at Jodhpur and Balotra has been formulated.

(iii) A consultant has been appointed to provide technical assistance to small scale industries for pollution control.

(iv) Court cases are being launched against the defaulting units.

(c) to (e) / No project in this regard has been submitted by the Rajasthan Government to this Ministry. However, the Rajasthan Government has prepared a project for development of infrastructural facilities at growth centres of Barmer and Balotra in Barmer district estimated to cost Rs. 580 lakhs. In this project a provision of Rs. 196.78 lakhs has been made for providing a common effluent treatment plant and disposal system in the 3rd phase. Works of 3rd phase have been initiated at Balotra and land measuring 494 bighas has been acquired.

[Translation]

#### Refresher Course in Zonal Training School, Chandausi

5178. SHRI SHANTI DHARIWAL : Will the Minister of RAILWAYS be pleased to state:

(a) whether previously the duration of refresher course run by Northern Railway Zonal Training School, Chandausi for its employees was of 35 days and no written examination was conducted on the conclusion of the course;

(b) if so, whether Government have reduced the duration of this course from 35 days to 15 days and provision for written examination has also been made;